

GOVERNMENT OF INDIA
MINISTRY OF SOCIAL JUSTICE & EMPOWERMENT
RAJYA SABHA
UNSTARRED QUESTION NO -452
ANSWERED ON – 03/12/2025

DISBURSEMENT OF PRE-MATRIC SCHOLARSHIP FOR SC/ST STUDENTS

452. SHRI RAJINDER GUPTA

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

- (a) whether the pre-matric scholarship program for Scheduled Castes and Tribes has been effectively implemented in the country;
- (b) if so, State-wise/UT-wise and year-wise data on beneficiaries and financial disbursement;
- (c) if not, the reasons therefor;
- (d) the details of gaps especially in terms of awareness and application among remote communities; and
- (e) the proposed measures to be taken with respect to outreach and online application facilitation?

ANSWER

THE MINISTER OF STATE FOR SOCIAL JUSTICE AND EMPOWERMENT

(SHRI RAMDAS ATHAWALE)

(a) to (e) The Pre-Matric scholarship scheme for Scheduled Castes (SCs) & others and Pre-Matric scholarship scheme for Scheduled Tribes(STs) are being implemented in the country. The State/UT and year-wise data on SCs and STs beneficiaries and financial disbursement from Financial Year (F.Y.) 2022-23 to 2024-25 are at Annexure-I & Annexure-II respectively.

The aforesaid Schemes are being implemented through State Government and UT Administration. The Advertisements are given through print (advertisements are published in National and regional newspapers in Hindi, English and regional languages) and electronic media to create wider publicity among the Stakeholders. Scheme snippets are also being uploaded on social media platforms to promote outreach and increase awareness of the schemes. Awareness is also created by sensitizing the States/UTs.

For the Pre Matric Scholarship for SC and others applications are invited through designated online portal. States/UTs being the implementing agency defines the major modalities for inviting applications, further processing, verification and other implementation aspects with suitable mechanisms at the level of State/UT.

For Pre-Matric scholarship scheme for Scheduled Tribes(STs), applications are invited online and details about this are published on the website of Ministry of Tribal Affairs. The States/UTs are also asked to make ST students aware about Centrally Sponsored scheme and help students in preparation of basic documents like Aadhar, Bank account, Caste certificate etc. so as to enable students to take benefit under the schemes.

Statement referred to part (a) to (e) of Rajya Sabha Unstarred Q. No. 452 for answer on 03.12.2025 for Pre-Matric Scholarships Scheme for SCs & Others

(Rs. in Crore)

Sl No.	F.Y. State/UT	2021-22		2022-23		2023-24		2024-25	
		Central Assistance (CA) Released	Beneficiaries	CA Released	Beneficiaries	CA Released	Beneficiaries	CA Released	Beneficiaries
1	Andhra Pradesh	58.92	245595	0	0	56.14	221219	0.03	116
2	Assam	0	418	0	0	0	14	0.7	2233
3	Bihar	75.34	473106	14.27	132127	15.76	146660	3.35	31087
4	Chandigarh	0.36	1634	0.46	1304	0.38	1097	0.31	874
5	Chhattisgarh	0	0	0.0049	0	8.88	41271	5.04	21123
6	Daman & Diu	0	51	0	14	0.0027	8	0.004	11
7	Delhi	6.99	3771	0.1	501	0.16	761	0.19	903
8	Goa	0	29	0.0012	6	0	0	0	8
9	Gujarat	54.38	270489	16.43	77116	57.59	273157	42.82	201106
10	Haryana	0	0	0	0	0	0	0	0
11	Himachal Pradesh	3.74	16759	0	0	7.7	24536	2.85	9052
12	Jammu & Kashmir	0.23	13359	0	0	0.54	2584	0.82	3923
13	Jharkhand	4.2	57745	0	0	0	0	14.3	68230
14	Karnataka	76.58	271576	42.02	200119	49.21	235562	58.31	278285
15	Kerala	10.92	61622	8.91	42003	2.56	11999	18.21	85996
16	Madhya Pradesh	47.37	355000	0	0	0	0	81	368813
17	Maharashtra	0	0	0	0	0	0	0.11	535
18	Meghalaya	0	0	0	0	0	0	0.0003	1
19	Manipur	0.38	571	0	0	0.26	676	0.3	731
20	Odisha	28.76	92329	6.46	29047	7.08	31486	18.2	80835
21	Puducherry	0.82	1349	0	0	0.15	704	0.14	674
22	Punjab	35.51	196843	19.5	92604	21.65	103357	8.78	41793
23	Rajasthan	36.73	240500	0	0	28.23	135092	8.66	41298
24	Sikkim	0.02	54	0	0	0	8	0.0012	4
25	Tamil Nadu	60.64	341246	22.12	104324	70.56	335642	109.45	521124
26	Telangana	2.21	26175	0	0	0	0	0	0
27	Tripura	0.3	10211	1.3	4075	0.67	2105	1.93	6096
28	Uttar Pradesh	37.32	320390	60.11	373692	79.66	382766	62.8	299751
29	Uttarakhand	4.69	14368	0	0	3.12	9940	3.12	9916
30	West Bengal	23.77	223209	16.24	77336	36.36	168896	19.48	91465
	Total	570.18	3238399	207.93	1134268	446.66	529556	460.91	2165983

Statement referred to part (a) to (e) of Rajya Sabha Unstarred Q. No. 452 for answer on 03.12.2025 for Pre-Matric Scholarships Scheme for STs

Details of Fund Released and Beneficiaries to State Governments/UT Administrations thereof under the Scheme of Pre-Matric Scholarship for ST students							
(₹ in crore)							
Sl.No.	Name of the State/UT	F.Y. 2022-23		F.Y. 2023-24		F.Y. 2024-25	
		Fund Released	Beneficiaries	Fund Released	Beneficiaries	Fund Released	Beneficiaries
1	Andaman & Nicobar		260		173	0.10	281
2	Andhra Pradesh		40465	57.00	*	30.77	*
3	Arunachal Pradesh	2.67	5178		2852		2831
4	Assam	1.07	5688	1.88	4353	1.00	8075
5	Bihar		26450		8451		15139
6	Chhattisgarh		28642	52.50	44837		27171
7	DNH & DD		2017		1273		1162
8	Goa	1.08	2108	0.53	1670	0.36	1698
9	Gujarat	54.52	157553	62.00	121083	9.23	124886
10	Himachal Pradesh	0.79	2479	1.10	2616		3260
11	Jammu & Kashmir		4689		2548		8371
12	Jharkhand		129269	57.00	114519		129142
13	Karnataka	23.70	98705	34.00	97191	7.00	104211
14	Kerala		9457	4.36	8331	1.00	10980
15	Ladakh		760		2228	0.40	2029
16	Madhya Pradesh	127.44	255944		259997	53.05	212347
17	Manipur		1836		3470		3916
18	Meghalaya	1.15	1588		5590	0.70	6149
19	Mizoram		10312	3.07	8911		8807
20	Nagaland		*		*		*
21	Odisha	93.97	79252		106691	29.50	122029
22	Puducherry		21		11		14
23	Rajasthan	35.31	73816		76272	22.36	57037
24	Sikkim	0.18	49		62		377
25	Tamil Nadu	4.04	15325	3.62	17557	0.60	19178
26	Telangana		9255	1.50	2460	0.00	*
27	Tripura	11.37	15017		11601	6.92	12597
28	Uttar Pradesh		1579		2329		3211
29	Uttarakhand		1464	0.15	902	0.70	812
30	West Bengal		23979	29.89	21789		24333
	Total	357.29	1003157	308.60	929767	163.69	910043

*-beneficiary data not reported by the State/UT.

Note: Fund release status for a few States is not reported because of unspent balance of funds available with States, released during the previous year. The States utilize unspent balance to make payment of scholarships.